


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SARITA STEEL & POWER LIMITED OPERATING IN IRON & STEEL INDUSTRY AT
BANKURA, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sarita Steel & Power Limited PAN – AAICS7165D CIN - U27109WB2004PLC097841
2	Address of the registered office	35 Chittaranjan Avenue, Kolkata, West Bengal, India - 700012
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	35, Saltora Bankura Road, Jorehira Chhatna, Bankura, West Bengal - 722137
5	Installed capacity of main products/ services	No information available with the IRP
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by e-mailing at cirp.saritasteel@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing at cirp.saritasteel@gmail.com
10	Last date for receipt of expression of interest	13 th March, 2025
11	Date of issue of provisional list of prospective resolution applicants	23 rd March, 2025
12	Last date for submission of objections to provisional list	28 th March, 2025
13	Date of issue of final list of prospective resolution applicants	7 th April, 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12 th April, 2025
15	Last date for submission of resolution plans	12 th May, 2025
16	Process email id to submit Expression of Interest	cirp.saritasteel@gmail.com
17	Details of the corporate debtor's registration status as MSME	No information available with the IRP

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Kanchan Dutta

Interim Resolution Professional

Sarita Steel & Power Limited (Under CIRP)

IP Reg. No.: IBBI/PA-001/IP-P00202/2017-18/10391

AFA Valid till: 31.12.2025

Registered Address:

Chatterjee International Centre, 14th Floor; Flat No-13A,
33A, J.L. Nehru Road, Kolkata - 700071, West Bengal.

Email-kanchan@kgrs.in

Correspondence Address:

Chatterjee International Centre, 17th Floor; Flat No-13,
33A, J.L. Nehru Road, Kolkata - 700071, West Bengal.

Email- cirp.saritasteel@gmail.com

Place: Kolkata

Date: 26.02.2025